

**Central Administrative Tribunal  
Principal Bench, New Delhi**

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**CP No. 27/2016  
OA No. 1002/2014**

New Delhi, this is the 28<sup>th</sup> day of July, 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. K. N. Srivastava, Member (A)**

Sh. Enamuthu M. (Applicant No. 32)  
S/o Shri S. Muthiah  
R/o Lalitha Nivas, TC 20/50 (69), PNRA 65A,  
Prem Nagar, Karamana PO,  
Thiruvananthapuram-695002

..... Petitioner

(By Advocate: None)

**VERSUS**

1. Shri A.S. Kiran Kumar,  
Secretary, Deptt. Of Sp[ace & Chairman ISRO  
Lok Nayak Bhawan, Khan Market,  
New Delhi
  
2. Shri Alok Rawat, Secretary,  
Department of Pensions & Pensioners' Welfare  
Lok Nayak Bhawan, Khan Market,  
New Delhi-110003
  
3. Shri Sanjeev Shrivastav, Chief Controller of Accounts  
Central Pension Accounts Office, Trikoot Building  
Bhikaji Cama Place, New Delhi

.... Respondents

(By Advocate: Mr. Amit Anand)

**ORDER (ORAL)**

**By Hon'ble Mr. Raj Vir Sharma, Member (J):**

None for the applicant. Learned counsel for the respondents has produced a copy of order passed in Special Leave Appeal (C) No. 13531/2016. We have perused the order passed by the Hon'ble Supreme Court in which contempt proceedings have been stayed pending further orders.

2. In these circumstances, Contempt Petition No. 27/2016 is hereby closed with liberty to the applicant to revive the contempt petition subject to orders of Hon'ble Supreme Court in the aforementioned appeal.

**(K.N. Srivastava)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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